



**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**CP No. 33/2020
OA No. 875/2016**

New Delhi, this the 20th day of January, 2020

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. A. K. Bishnoi, Member (A)**

Rahul S/o Late Sh. Dhanraj,
N-76/130, Dhobi Ghat,
Sangam Park, Rana Pratap Bagh,
North Delhi, Delhi – 110007.

...Petitioner

(By Advocate: Mr. Yashpal Rangi)

Versus

1. Smt. Varsha Joshi,
Commissioner, North Delhi Municipal
Corporation,
Head Quarter, Dr. S.P.M. Civic Centre,
Minto Road, New Delhi – 110002.
2. Sh. S. S. Mohan Singh,
Sanitation Superintendent,
DEMS/City Zone,
Dr. S.P.M., Civic Centre, Minto Road,
North Delhi Municipal Corporation,
New Delhi – 110002.

...Contemnors/Respondents

O R D E R (ORAL)

Justice L. Narasimha Reddy, Chairman:-

Learned counsel for the petitioner sought permission of the Tribunal to withdraw the contempt case.

2. Permission is accorded. The contempt case is closed as withdrawn.



(A. K. Bishnoi)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

/ankit/